

**Central Administrative Tribunal
Ernakulam Bench**

CP(C)/180/00095/2017 in OA No.1219/2013, CP(C)/180/00098/2017 in
OA No.881/2015, CP(C)/180/00096/2017 in OA No.20/2014,
CP(C)/180/00099/2017 in OA 961/2015 & CP(C)/180/00097/2017 in
OA No.533/2015

Tuesday, the 15th day of January, 2019

CORAM

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

CP(C) No.180/00095/2017

1. K.C.Sitadevi,
W/o.T.V.Somasekharan Nair,aged 64 years,
Retired Divisional Engineer,
Office of General Manager Telecom, Malappuram.
Residing at Chaithram, M.C.Road,
Kanakkari Post, Kottayam – 686 632.
2. Leelamma Sebastian, W/o.E.K.Sebastian,aged 64 years,
Retired Assistant General Manager,
Office of the Principal General Manager,
Elamthurutjil, Manganam P.O.,
Kottayam – 686 018. Petitioners

(By Advocate: Mr.P.Chandrasekhar)

Versus

Mr.P.T.Mathew (age and fathers name not known to the petitioner)
Chief General Manager
Bharat Sanchar Nigam Limited, Kerala Circle
Trivandrum -695 033 Respondent

(By Advocate: V.Santharam)

CP(C) No.180/00098/2017

Salimma Mathew, aged 66 years
 Retired Division Engineer (CTSD)
 Bharat Sanchar Nigam Limited
 Thengumoottil House, Thaikkattukara P.O
 Companypadi, Aluva – 683 106

Petitioner

(By Advocate: Mr.P.Chandrasekhar)

Versus

Mr.P.T.Mathew (age and fathers name not known to the petitioner)
 Chief General Manager
 Bharat Sanchar Nigam Limited, Kerala Circle
 Trivandrum -695 033

Respondent

(By Advocate: V.Santharam)

CP(C) No.180/00096/2017

N.V.Chandramohan Nair, aged 65 years,
 S/o.K.Vasudevan Nair (late)
 Retired Assistant General Manager Telecom,Palakkad
 Office of the General Manager,Telecom,
 Palakkad, residing at 5/394, Mohan Nivas
 Gayathri Road, Manissery, P.O, Ottappalam
 Palakkad District – 679 521

Petitioner

(By Advocate: Mr.P.Chandrasekhar)

Versus

Mr.P.T.Mathew (age and fathers name not known to the petitioner)
 Chief General Manager
 Bharat Sanchar Nigam Limited, Kerala Circle
 Trivandrum -695 033

Respondent

(By Advocate: V.Santharam)

CP(C) No.180/00099/2017

Thankamma Thomas, aged 67 years
 Retired Assistant General Manager (Administration)
 Staff No/HR.No.2586008/197606728
 Bharat Sanchar Nigam Limited
 Ernakulam, Residing at Vayalumkal House
 House No.32/284
 Thammanam P.O, Kochi – 682 032

Petitioner

(By Advocate: Mr.P.Chandrasekhar)

Versus

Mr.P.T.Mathew (age and fathers name not known to the petitioner)
 Chief General Manager
 Bharat Sanchar Nigam Limited, Kerala Circle
 Trivandrum -695 033

Respondent

(By Advocate: V.Santharam)

CP(C) No.180/00097/2017

M.K.Ramamoorthy, aged 65 years,
 S/o.M.R.Krishna Iyer
 Retired Divisional Engineer, CTSD, Bharat Sanchar Nigam Limited
 Ushus, 31/721, P&T Lane, Kachapally Road
 Vytila,Kochi – 682019

Petitioner

(By Advocate: Mr.P.Chandrasekhar)

Versus

Mr.P.T.Mathew (age and fathers name not known to the petitioner)
 Chief General Manager
 Bharat Sanchar Nigam Limited, Kerala Circle
 Trivandrum -695 033

Respondent

(By Advocate: V.Santharam)

These CP(C)s having been taken up on 15th January, 2019, this Tribunal delivered the following order on the same day:

O R D E R (Oral)

Per: Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Mr.V.Santharam, learned counsel for the respondents submitted that compliance report has been filed on behalf of the respondents in CP(C) 180/00095/2017. As per Annexure R1(a) attached to the affidavit, it is seen that the benefit has been sanctioned in respect of all applicants in O.A Nos.533/2015, 961/2015, 20/2014, 881/2015 and 1219/2013. As this amounts to substantial compliance to the directions of this Tribunal, Contempt Petitions are closed. Notices shall stand discharged.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

SV

List of Annexures

CP(C) No.180/00095/2017

Annexure P1 - A true copy of the order dated 16.2.2017 in O.A No.1219/2013 and connected cases

Annexure P2 - A true copy of the letter dated 14.3.2017 submitted by the 3rd applicant

Annexure R1(a) - True copies of the order dated 22.12.2018 issued in O.A No.1195/2013 & connected cases collectively produced.

CP(C) No.180/00098/2017

Annexure P1 - A true copy of the order dated 16.2.2017 in O.A No.10/00881/2015 and connected cases

Annexure P2 - A true copy of the letter dated 6.3.2017 of the petitioner.

CP(C) No.180/00096/2017

Annexure P1 - A true copy of the order dated 16.2.2017 in O.A No.180/00020/2014 and connected cases

Annexure P2 - A true copy of the letter dated 16.6.2017 of the 1st applicant

Annexure P3 - A true copy of the letter dated 16.6.2017 submitted by the 2nd applicant, K.Lakshmanan

Annexure P4 - A true copy of the letter dated 29.6.2017 submitted by the 3rd applicant, K.D.John

CP(C) No.180/00099/2017

Annexure P1 - A true copy of the order dated 16.2.2017 in O.A No.180/00961/2015 and connected cases

Annexure P2 - A true copy of the letter dated 2.3.2017 of the 1st applicant

Annexure P3 - A true copy of the common order dated 12.2.2018 in R.A No.180/00033/2017 and connected cases filed by the respondents in the original application.

CP(C) No.180/00097/2017

Annexure P1 - A true copy of the order dated 16.2.2017 in O.A No.180/00533/2015 and connected cases

Annexure P2 - A true copy of the letter dated 2.3.2017 of the petitioner

Annexure P3 - A true copy of the letter dated 6.3.2017 submitted by the 2nd applicant, K.Vijayakumaran Nair

Annexure P4 - A true copy of the letter dated 11.3.2017 submitted by the 3rd applicant, B.Sudhakaran

Annexure P5 - A true copy of the letter dated 18.3.2017 submitted by the 4th applicant, B.Rameshan

....